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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/64/2016  
NAME OF THE PETITIONER(S) : S. Jayaprakash  
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari  
Counsel  
for Citibank

Counsel for  
R 2

T.V.P. Sai Vihari

(2) V.N. AMUDHAN

Counsel for 3<sup>rd</sup> Respondent

**ORDER**

Counsel for petitioner called but absent. Shri T V P Sai Vihari, counsel for R2 present. Shri V N Amudhan, counsel for R3 present. Counsel for petitioner stated that the matter is likely be settled between the parties and sought time to report the outcome of the same. Time extended at request. Put up on **28.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)